GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3900 ANSWERED ON:17.08.2010 TRANSPORTATION FACILITIES DURING COMMONWEALTH GAMES Patil Shri A.T. Nana;Singh Shri Dhananjay

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has drawn up any/implementing any programme for the hindrance free transportation of sportspersons, sports officials to different sports venues during the Commonwealth Games;
- (b) if so, the details thereof;
- (c) whether an elevated road project being prepared for the said event is running behind schedule;
- (d) if so, the details thereof and the steps being taken for its expeditious completion;
- (e) whether the Government has any proposal for affixing special markings/ signage on vehicles plying on duty during the said event; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): As per the requirement of the Commonwealth Games' Federation, a dedicated lane is to be reserved on the identified routes connecting the Commonwealth Games Village to various Competition venues, for smooth and hindrance free movement of athletes and officials. Traffic Police is also committed to implement and keep the dedicated lanes free from general public.
- (c) & (d): The Barapullah Elevated Road project of Government of Delhi has been speeded up considerably and it is reported that it will be completed by September, 2010.
- (e) & (f): A Special Scheme named 'Vehicle Access and Parking Permit Scheme' (VAPPS) is being implemented by the Organizing Committee to demarcate clearly various categories of vehicles and their access rights to the venues in co-ordination with the Delhi Police.